

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi

No.NGT/PB/02/Admn./2016/Vol.III/ 212

Dated 15 May, 2024

NOTIFICATION

In exercise of the powers conferred under Rule 12 of the National Green Tribunal (Recruitment, Salaries and other Terms and conditions of Service of Officers and other Employees) Rules, 2011, it is hereby notified that the rules and regulations of Central Civil Services (Classification, Control and Appeal) Rules, 1965 (in short CCS (CCA) Rules) as applicable to officers/employees belonging to Group A, Group B and Group C of the Central Government, as the case may be, shall be applicable to the corresponding Groups of Officers/employees of National Green Tribunal.

This issues with the approval of Competent Authority.


(Ankit Singla)
Registrar General

Copy to:-

1. PS to Hon'ble Chairperson, NGT, New Delhi
2. P.A. to all the Hon'ble Judicial/Expert Members of the Principal and Zonal Benches
3. P.A. to Ld. Registrar General, NGT PB, New Delhi
4. All Ld. Registrars of the Zonal Benches (Kolkata, Chennai, Pune and Bhopal) for information and circulation.
5. Ld. Deputy Registrar, NGT PB, New Delhi
6. Ld. Assistant Registrar, NGT PB, New Delhi
7. All Sections of NGT PB, New Delhi
8. Computer Section, NGT (PB) with the direction to upload the notification on the website of NGT
9. Guard File.